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ITEM NO.14

REGISTRAR COURT.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).
28711-28712/2010

UDAI NARAIN RAI

Petitioner(s)

VERSUS

BOARD OF REVENUE & ORS.
(With prayer for interim relief)

Respondent(s)

Date: 10/02/2014 These Petitions were called on for hearing today.

For Petitioner(s) Mr. Aviral Shukla,Adv.
Mr. Nirnimesh Dube,Adv.

For Respondent(s) Mr. Amit Kumar,Adv.

UPON hearing counsel the Court made the following
O R D E R

SLP(C)No.28711/2010

The learned counsel for the petitioner is granted time for taking
steps against the Lrs. of deceased respondent No. 4(i).

Await return of notice of the unserved remaining respondents.

List the matter on 9.5.2014.

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|(SUNIL THOMAS)
|Registrar

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